

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 6(ND)16
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016**

**NAME OF THE COMPANY: M/s. Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt. Ltd. &
ors.**

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHYAM MOORJANI	Adv	Respondent	
2.	KAPIL DEV TADAV	Adv	Respondents	Kapil

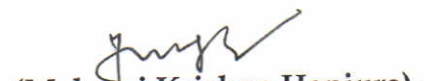
ORDER

Learned counsel for the parties are present. Learned counsel seek and are given two weeks' time as last chance to advance the arguments in the matter.

List on 24.10.2016.



(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)